Annexure – 7 Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022

List of operational creditors (Government dues)

(Amount in \Box)

Sl.	Detai	ls of Clai	mant	Details of claim			Details of claim admitted					Amount of	Amount	Amount	Amount of	Remarks, if
No.				received								contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			

NIL